## GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1797 ANSWERED ON:20.07.2004 RECOGNITION TO CERTAIN TRIBAL COMMUNITIES IN PONDICHERRY Ramadass Prof. M

## Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a)whether the Union Government is aware of the fact that five tribal communities, namely Irular, Kaattunaickan, Malaikkuravar, kurumans, Yerkula, which are recognized as Scheduled Tribes elsewhere in the country are not recognized as so in the Union Territory of Pondichery;

(b)if so, the reasons thereof;

(c)whether the Union Government proposes to recognize them as STs in Pondichery in the light of a scientific study forwarded by the Government of Pondichery; and

(d)if so, the details thereof?

## Answer

## MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a)Yes, Sir, five communities namely Irular, Kaattunaickan, Malaikkuravar, kurumans, Yerkula are included in the list of STs in different states. The detail positions are given below.

Name of the Communities Name of the State Irular Karnataka, Kerala and Tamilnadu Kaattunaickan Andhra Pradesh, Karnataka, Kerala and Tamilnadu

Malaikkuravar Kerala and Tamilnadu

Kurumans Karnataka, Kerala and Tamilnadu

Yerkula Andhra Pradesh

(b)The list of Scheduled Tribes is state specific. Communities are included in or excluded from the list of Scheduled Tribes based on their socio-economic and educational conditions, which vary from State to State.

(c)& (d)Government in June 1999 have approved a procedure for modification in the list of the Scheduled Tribes. All representations on revision of the list of the Scheduled Tribes are processed in accordance with the approval modalities.